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Government of Bihar
Urban Development and Housing Department

From,

Joint Secretary,
Urban Development and Housing Department,
Government of Bihar.

To,

Registrar General,
Principal Bench, NGT,
Faridkot House, Copernicus Marg,
New Delhi- 110001.

Patna, Date: 27/5/24

Subject: Submission of Compliance Report as per the direction of Hon'ble NGT under Original Application No.606/2018.

Reference: Original Application No.606/2018; In re-Compliance of Municipal Solid Waste Management Rules 2016 and other environmental issues.

Sir,

With reference to the subject noted above, as per the directions of Hon'ble NGT under O.A. No. 606/2018 (Compliance of Municipal Solid Waste Management Rules 2016 and other Environmental Issues), the Government of Bihar has set up a ring-fenced account and maintained Rs. 4000/- crores (Four thousand crores) for solid and liquid waste management in the state. A copy of this Resolution was shared with the Hon'ble NGT vide letter no. 5839 dated 29.09.2023.

In compliance with the further directions, a report for the progress of Solid and Liquid Waste Management in the state has been prepared and is attached herewith for your kind perusal.

Enclosure: ibid

Sincerely,


27.5.24

Joint Secretary,
Urban Development & Housing Department,
Government of Bihar.

Compliance Report
as per the order passed by

Hon'ble NGT

under
Original Application No. 606/2018

**“Compliance of Municipal Solid Waste Management Rules
2016 and other Environmental Issues”**

by



बिहार सरकार

State of Bihar

The principal bench of Hon'ble NGT has issued an order dated 04.05.2023, under Original Application No. 606/2018 In re: "Compliance of Municipal Solid Waste Management Rules 2016 and other Environmental Issues". In this matter, the tribunal has identified a gap of 4072 TPD in the processing of municipal solid waste, 1174471 Tonnes of legacy waste and 2193 MLD in the treatment of sewage for the State of Bihar. Based on the gap an environmental compensation (EC) of Rs. 4000/- Cr was levied taking the 2000 MLD gap in sewage treatment (@ Rs. 2 Cr per MLD). No EC was levied to manage solid waste for the time being.

In this regard, an undertaking duly signed by the Chief Secretary, Bihar was submitted to the Principal Bench, NGT vide letter no. 1973, dated 04.05.2023, mentioning the creation of a ring-fenced account for the management of solid and liquid waste in the state and the fund in the ring-fenced account will be called 'Solid and Liquid Waste Management Fund'. Subsequently, the Government of Bihar has set up the Ring-Fenced Account and maintained Rs. 4000/- crores (Four thousand crores) to overcome the existing gap in the solid and liquid waste management in the state as per the directions of the Chief Secretary, Bihar. The same has been communicated to the NGT vide letter no. 5839, dated 29.09.2023.

To sanction projects under the Ring-Fenced Account (Solid and Liquid Waste Management Fund) a **Monitoring and Advisory Committee** has been constituted under the chairmanship of the Chief Secretary, Bihar with Urban Development & Housing Department, Panchayati Raj Department, Rural Development Department, Finance Department, Bihar Urban Infrastructure Development Corporation Ltd (BUDICO) and Bihar State Pollution Control Board as Stakeholder Departments. The Committee has discussed the proposals of the Rural Development Department and Urban Development & Housing Department related to Solid and Liquid Waste Management and approved projects of Rs. 3244.2/- Cr from the Ring-Fenced Account. Work on the sanctioned projects will be started after the Lok Sabha elections, 2024. A detailed report is mentioned in the following sections to fill the existing gap in solid and liquid waste management.

1 Liquid Waste Management in Urban Areas

The total urban population of 141 ULBs in the state as per the 2011 census was 13021931. Estimating the current sewage generation population has been projected for the year 2024 using 23% decadal growth rate as per the operational guideline of Swachh Bharat Mission (SBM) Urban 2.0. The projected population for the year 2024 is 16915488. Based on the projected population and the guidelines provided by the Central Public Health Environmental Engineering Organization (CPHEEO), Ministry of Housing and Urban Affairs, GoI, the estimated sewage generation from the urban area is approximately 1827 million liters per day (MLD) for 2024.

The current sewage generation for the year 2024, available treatment facilities and existing gap are mentioned in the following table.

S. No	ULBs	Current sewage generation (MLD)	No. of ULBs already covered with sewage treatment facility	Treatment Capacity (functional/ under construction/ approved) (MLD)	Gap (MLD)	Remarks
1	31 ULBs (> 1 Lakh Population)	1151.24	22	991.72	205.23	DPR is under preparation through NMCG and AMRUT schemes.
2	110 ULBs (< 1 Lakh Population) (Old ULBs)	675.63	24	219.08	494.68	The existing gap will be filled through NMCG and SBM U 2.0 schemes. Tender will be floated for the preparation of DPR after the Lok Shabha Elections 2024.
	Total	1826.88		1199.04	699.91	

The summary of projects for sewage treatment comprised of sewage treatment plant (STP) and Interception & Diversion (I&D)/ Sewer Networks in the ULBs of the state are as follows:

S.No.	Particular	STP Capacity (MLD)
1	Completed	243.50
2	Under Construction	501.50
3	Under Tender	131.10
4	DPR under approval	329.68
5	Under DPR Preparation	193.00
	Total	1398.78

The details of the aforementioned projects are mentioned in the following table:

S.No	City/ Town	STP capacity (MLD)	Network (KM)	House Connection (No.)	Physical Progress (%)	Utilization (MLD)	Expected Date of Completion
STPs SANCTIONED - 855.6 MLD by NMCG and other various schemes (from S.No. 1 to 42)							
STP and Sewerage schemes (completed)							
1	Patna, Beur STP	43	-	-	100	21.75	Completed and under O&M
2	Patna, Karmalichak STP	37	-	-	100	28.11	
3	Patna, Saidpur STP	60	55	7000	100	39.85	
4	Patna, Pahari STP	60	-	-	100	13.32	
5	Pahari Sewerage Network Zone IV, Patna		92	5963	100		Completed and under O&M
6	Beur Sewerage Network, Patna		158	9000	100		
7	Saidpur Sewerage Network, Patna		117.4	7208	100		
STP and Sewerage schemes (under construction)							
8	Karmalichak Sewerage Network, Patna		96.5	34205	100	-	June'24
9	Pahari Sewerage Network Zone V, Patna		103.95/104.03	17028/22855	99.93	-	June-Dec'24
10	Digha Sewerage Network and STP	100	303	61492	46.83	-	Dec-24

S.No	City/ Town	STP capacity (MLD)	Network (KM)	House Connection (No.)	Physical Progress (%)	Utilization (MLD)	Expected Date of Completion
11	Kankarbagh Sewerage Network and STP	50	150	37616	44.53	–	
12	Munger Sewerage Network and STP	30	167.23	15200	99.3	–	Under trail run
13	Hajipur Sewerage Network and STP	22	138.9	25494	93.9	–	Dec'24
14	Begusarai Sewerage Network and STP	17	90.5	22000	88		Oct'24
Total		419	1472.56	248033		103.03	
I&D and STP Schemes (completed)							
15	Barh I&D and STP	11	–	–	100	4.1	Completed and under O&M
16	Sonepur I&D and STP	3.5	–	–	100	0.695	
17	Sultanganj I&D and STP	10	–	–	100	4.41	
18	Naugachia I&D and STP	9	–	–	100	–	Out fall issue, Variation sent for approval
19	Mokama I&D and STP	8	–	–	99.99	-	Aug'24
20	Chhapra I&D and STP	32	–	–	99.1	–	Sep'24
Total		73.5				9.205	
I&D and STP Schemes (under construction stage)							
21	Bakhtiyarpur I&D and STP	10	–	–	97	–	Aug'24
22	Maner I&D and STP	6.5	–	–	100	–	Under trail run
23	Danapur I&D and STP	25	–	–	97.55	–	Aug'24
24	Fatuha I&D and STP	7	–	–	85.5	–	Oct'24
25	Phulwarisharif I&D and STP	13	–	–	97.98	–	Aug'24
26	Bhagalpur I&D and STP	45	–	–	78.78	–	Dec'24
27	Kahalgaoon I&D and STP	6	–	–	11	–	June'25
28	Barahiya I&D and STP	6	–	–	0.5	–	June'25
29	Dehri on Sone I&D and STP	21	–	–	1.0	–	June'25

S.No	City/ Town	STP capacity (MLD)	Network (KM)	House Connection (No.)	Physical Progress (%)	Utilization (MLD)	Expected Date of Completion
Total		139.5					
STPs under other schemes							
30	Rajgir STP & Sewerage Network	10	–	–	O&M under State fund	10	Completed
31	Bodhgaya STP & Sewerage Network	10	–	–	Ongoing under State fund	–	On going
32	Madhubani Storm water Drainage & STP	15	–	–	Ongoing under State fund	–	On going
33	Biharsharif STP &	25	–	–	Ongoing under Smart City	–	
34	Muzzafarpur STP	53	–	–	Ongoing under AMRUT & smart city	–	On going
Total		113					
I&D and STP Schemes (under tender stage)							
35	Supaul I&D and STP	12.1	–	–	–	–	Financial bid submitted to NMCG for approval
36	Motihari I&D and STP	23	–	–	–	–	Tender finalised, State Govt. approval for centage needed
37	Lakhisarai I&D and STP	22	–	–	–	–	FB evaluation stage.
38	Daudnagar I&D and STP	10.5	–	–	–	–	Tender finalised, State Govt. approval for centage needed
39	Jamui I&D and STP	13	–	–	–	–	FB evaluation stage.
40	Ramnagar I&D and STP	9	–	–	–	–	Retender to be done after section of revised estimate by NMCG
41	Narkatiyaganj I&D and STP	9	–	–	–	–	TB evaluation stage.
Total		104.6					

S.No	City/ Town	STP capacity (MLD)	Network (KM)	House Connection (No.)	Physical Progress (%)	Utilization (MLD)	Expected Date of Completion
42	Raxaul I&D and STP	12	–	–	–	–	AA&Es received, Bid document sent to NMCG for approval
GAP IN SANCTIONING SCHEMES – 584.18 MLD & 68 KLD (from S.No. - 43 to 71)							
DPR submitted for approval (329.68 MLD)							
43	Arwal I&D and STP	3.5	–	–	–	–	DPR under Third Party Appraisal by NMCG.
44	Saharsha I&D and STP	18.69	–	–	–	–	DPR under Third Party Appraisal by NMCG.
45	Kishanganj I&D and STP	20.71	–	–	–	–	2.5 years of after receipt of AA&Es
46	Madhepura I&D and STP	10.73	–	–	–	–	2.5 years of after receipt of AA&Es
47	Arrah I&D and STP	47	–	–	–	–	DPR under Third Party Appraisal by NMCG.
48	Darbhanga I&D and STP	24.3	–	–	–	–	2.5 years of after receipt of AA&Es
49	Bagaha I&D and STP	11	–	–	–	–	2.5 years of after receipt of AA&Es
50	Gopalganj I&D and STP	11	–	–	–	–	2.5 years of after receipt of AA&Es
51	Samastipur I&D and STP	6	–	–	–	–	1.5 years of after receipt of AA&Es
52	Bettiah I&D and STP	33	–	–	–	–	DPR submitted in NMCG
53	Katihar I&D and STP	55.5	–	–	–	–	2.5 years of after receipt of AA&Es
54	Jogbani I&D and STP	4.25	–	–	–	–	1.5 years of after receipt of AA&Es
55	Gaya I&D and STP	84	–	–	–	–	2.5 years of after receipt of AA&Es
DPR of FSTPs (68 KLD) submitted for approval							
56	Manihari FSTP	–	–	–	–	–	1.5 years of after receipt of AA&Es

S.No	City/ Town	STP capacity (MLD)	Network (KM)	House Connection (No.)	Physical Progress (%)	Utilization (MLD)	Expected Date of Completion
57	Dighwara FSTP	–	–	–	–	–	1.5 years of after receipt of AA&Es
58	Teghra FSTP	–	–	–	–	–	1.5 years of after receipt of AA&Es
DPR under preparation (Total Expected 193 MLD)							
59	Aurangabad I&D and STP	17	–	–	–	–	Under Amrut scheme
60	Jehanabad I&D and STP	17	–	–	–	–	–
61	Sitamarhi I&D and STP	11	–	–	–	–	–
62	Barauni I&D and STP	12	–	–	–	–	–
63	Bihat I&D and STP	11	–	–	–	–	–
64	Nawada I&D and STP	16	–	–	–	–	–
65	Araria I&D and STP	13	–	–	–	–	–
66	Benipur I&D and STP	13	–	–	–	–	–
67	Sheikhpura I&D and STP	11	–	–	–	–	–
68	Purnia I&D and STP	47	–	–	–	–	–
69	Sasaram I&D and STP	25	–	–	–	–	Under Amrut scheme
STPs under revised sanction (20.5 MLD)							
70	Buxar	16	–	–	–	–	–
71	Khagaria	4.5	–	–	–	–	–

AA - administrative approval, ES - Expenditure section, FB – Financial Bid, TB – Technical Bid

Under SBM U 2.0, STP-cum-FSTPs of a total capacity of 443 MLD, Interception & Diversion drains – 858.7 km and 128 Nos of Desludger Vehicles have been sanctioned by MoHUA, GoI. For

which tender will be floated for onboarding agency for the preparation of Detailed Project Report (DPR) after the Lok Shabha Elections 2024.

2 Solid Waste Management in Urban Areas

2.1 Solid Waste

Solid Waste generation and processing in 141 ULBs of Bihar.

- Total Waste Generation: 5668 TPD
- Total Waste Processing: 1708 TPD
- Gap in Waste Processing: 3960 TPD

Existing waste processing facilities:

- In 35 ULBs; 51 Material Recovery Facility (MRF) with a capacity of 702 TPD is operational.
- In 90 ULBs; 188 Compost Plant with a capacity of 2256 TPD is operational.
- Plastic waste Management plant of 5 TPD is operational in Patna.
- In Bihiyan Nagar Panchayat the Bio methanation plant of 3 TPD capacity is operational.

Ongoing activities to fill the existing gap:

To minimize and fill the gap in waste processing UD&HD, GoB has developed an Integrated Solid Waste Management (ISWM) Project. Under this project, an Integrated Waste management plan is prepared at the cluster level in PPP mode. Based on various factors such as existing waste generation, treatment capacities, financial sustainability, and optimal waste transport distance a total of 24 clusters (Patna Cluster and 23 other clusters) covering more than 161 ULBs is prepared. The plant is designed to process municipal solid waste (MSW) on per day basis and can process different kinds of waste types. The processing facility includes Material Recovery Facility (MRF) & Refuse Derived Fuel (RDF) for dry waste and Bio-methanation plant and compost pit for Wet waste and Scientific landfill facilities at the regional level. Waste to Energy plant is proposed in

the Patna cluster to utilize RDF. For the remaining 100 ULBs a standalone approach will be developed.

The ISWM Plan and tender documents are approved by the Empowered Committee, Infrastructure Development Authority (IDA) chaired by the Chief Secretary, GoB. The Patna Cluster (ISWM) plan is under final consideration to receive Viability Gap funding (VGF) from the Department of Economic Affairs (DEA), GoI based on the land available at Ramchak Bairya Site (Patna). After the approval of DEA, the tender for the same will be published to engage a private operator for the construction and operation of a processing and disposal facility at Patna Cluster.

Further, under SBM U 2.0, an action plan prepared to fill the gap in the processing of solid waste has been approved by MoHUA GoI. The action plan comprises of Processing plants for Dry and Wet waste, Legacy waste remediation, Transfer Stations, Construction and Demolition Waste, and Mechanical Sweepers for National Clean Air Program (NCAP) cities.

2.2 Legacy Waste Management

In total 18.18 lakh tons of legacy waste was identified in four major ULBs in the state. The identified quantity and current status of remediation is mentioned in the following table:

S.No.	Particular	Quantity	Current Status
1	Patna Municipal Corporation	10.10 lakh tons	7.1 lakh tons remediated
2	Munger Municipal Corporation	4 lakh tons	3.69 lakh tons remediated
3	Gaya Municipal corporation	4 lakh tons	Remediated
4	Muzaffarpur Municipal Corporation	7600 tons	Remediated

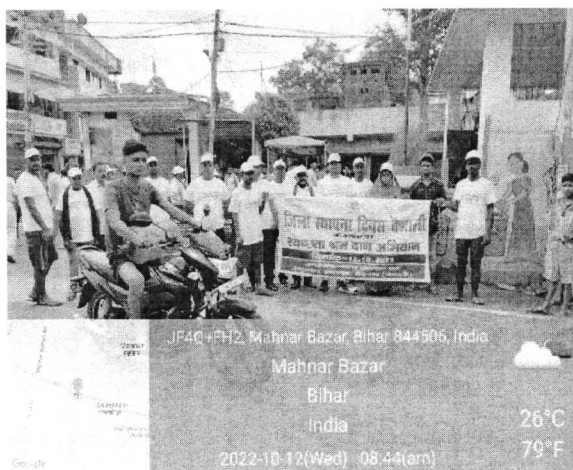
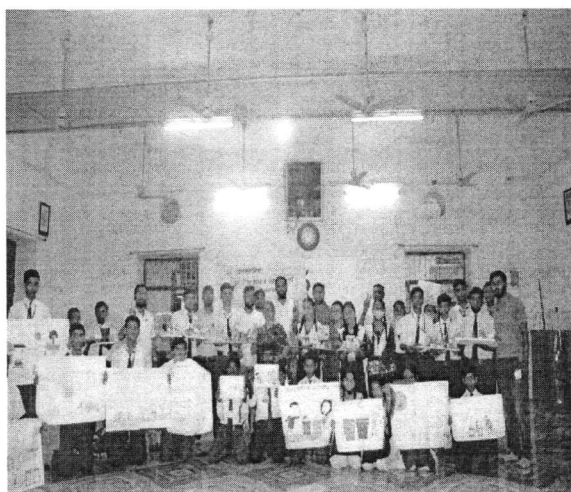
To handhold ULBs in the remediation of legacy waste, a model RFP has been shared and training is organized to speed up remediation of legacy waste.

3 IEC Activities

To create awareness about solid and liquid waste management in the state an agency has been hired for the implementation of different types of activities like designing creatives, Nukkar natak,

Video shows, Consultation meetings, Institutional sanitation, painting, Quiz Competitions, Cleaning drives, meeting with SHGs and Campaign to mobilize the community for source segregation and home composting. Promotional activities are being done by using social media.

Some of the pictures of IEC activities are shown below:



4 Liquid Waste Management in Rural Areas

The compiled report for the liquid waste management is mentioned in the following table:

S. No.	Indicator	Target	Cumulative Progress (Till 16th May 2024)	Balance to be complete in 2024-25
1	Community Soak Pit Construction Progress	235184	125674	109510
2	Junction Chamber	Need-Based	70397	
3	Nali Outlet Point	Need-Based	20517	

5 Solid Waste Management in Rural Areas

The compiled report for the solid waste management is mentioned in the following table:

S. No.	Indicator	Target	Cumulative Progress (Till 16th May 2024)	Balance to be complete in 2024-25
1	Total Fund Transfer in GPs	8053	5842	2211
2	Total Procurement of Paddle Rickshaw till Date (@1 in Each Ward)	109244	79124	30120
3	Total Procurement of E-Rickshaw (@1 in Each GP)	8053	5818	2235
4	Total Work Started in Ward till date	109576	78529	31047
5	Waste Processing Unit (@1 in Each Ward)	WPU Constructed	5206	2810
6		WPU under Construction	2354	

GP – Gram Panchayat, WPU – Waste Processing Unit

The Open Defecation Free plus (ODF+) status of rural areas of the state is mentioned in the following table.

S. No.	Indicator		Target	Cumulative Progress (Till 16th May 2024)	Balance to be complete in 2024-25
8	ODF-Plus Villages	Aspiring	36816	15667	
9		Rising		2065	
10		Model		11136	25680
11	Total ODF-Plus Villages			28868	
12	GOBAR-Dhan	Site Identified	38	1	
13		Plant Under Construction		10	
14		Plant Construction Completed		15	
15		Plant Functional		12	
16	GOBAR-Dhan Progress Total			38	
17	Plastic Waste Management Units (PWMU)		139	135	4

In the meeting of the Monitoring Advisory Committee constituted under the chairmanship of the Chief Secretary, Bihar in compliance with the order of the O.A. No. 606/2018 of the Hon'ble National Green Tribunal (NGT) on 09.01.2024, the following projects related to solid and liquid waste management was approved by the Committee in the light of the scheme proposed by Lohia Swachh Bihar Abhiyan (LSBA).

S. No.	Particular	Amount (Cr)
1.	Procurement of tractor-sewer suction machine in Ganga Gram Block for cleaning of septic tanks (61 Blocks)	9.15

S. No.	Particular	Amount (Cr)
2.	Procurement of tractor/ mini trolley at cluster level for the collection of solid waste.	8.00
3.	Installation of an incinerator in the Waste Processing Unit (WPU) for the management of menstrual waste.	40.00
	Total	57.15

After the end of the Model Code of Conduct – 2024, the process of procurement will be started after obtaining approval from the competent authority for the expenditure of the approved amount.